Ms. Mamta Mewati, KV, Sec. 25 Rohini

Ms.Jagjit Kaur, KV ,Andrewsganj

Sh. Robin Tanwar, KV, Sec. 12 Dwarka

Ms. MamtaVerma, KV, Bawana

Ms. RenuBala, KV, No.1 Delhi Cantt

(c)   No such case has been brought to the notice of the Government.

(d) and (e) A Departmental Promotion Committee (DPC) with the following composition has been constituted in the Delhi Region, KVS to consider the cases of eligible teachers of all categories (including Librarians) for grant of senior scale:–

Deputy Commissioner	Chairperson
Assistant Commissioner	Member
Finance Officer	Member
Principal (Senior Most)	Member
Administrative Officer	Member Secretary

(f)   To ensure timely grant of senior scale/selection scale to the employees as per their seniority and eligibility, KVS has informed that the DPC meetings are held twice a year.

Blacklisted educational institutes

702. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)   whether it is a fact that a large number of technical and higher educational institutes are operating in the country without valid registration;

(b)   whether Government has planned any crackdown on blacklisted institutes that offer degrees and dilplomas without being accredited; and

(c)   whether Government would bring out a comprehensive list of institutes which do not have the legal permission to offer courses and take penal action against them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The All India Council for Technical Education (AICTE)

maintains a list of unapproved institutes based on the information received from various sources. The list of such erring (264) technical and (116) architecture institutes is available on AICTE's website *https://www.facilities.aicte-india.Org/dashboard/pages/angulardashboard.php#!/unapproved.* The concerned State Governments are advised by AICTE to take appropriate action against such unapproved institutions.

Besides, University Grants Commission (UGC) also maintains a list of fake universities on its web-site, *i.e. www.ugc.ac.in.* To curb the menace of fake Universities/Institutions, it issues Show Cause/Warning Notices to fake Universities and send letters to the State Governments for taking appropriate action against fake Universities/Institutes functioning in their State.

Infrastructure of engineering colleges/universities

703.   SHRI D. KUPENDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)   whether it is a fact that the existing engineering colleges/universities and other higher learning institutions lack mandatory infrastructure including inadequate staff/teachers/professors;

(b)   if so, the details thereof and the steps taken by the Central Government in this regard;

(c)   whether it is also a fact that more private engineering colleges/universities are being added every year whereas the existing institutions are facing closure; and

(d)   if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) There is adequate infrastructure in place in most of the Centrally Funded Technical Institutions (CFTIs). The CFTIs, which are operating from temporary campuses also have adequate infrastructure in their temporary campuses. Necessary budgetary support is provided to these CFTIs to put in place necessary infrastructure as per existing requirements and also for further expansion of capacity.

Arising of vacancies and their filling up is a continuous and ongoing process. The CFTIs have taken measures to attract quality faculty, which *inter alia* include rolling advertisements, appointment of Non-Resident Indians (NRIs) and Overseas Citizens of India (OCIs) to faculty positions. Besides, institutions also engage contract, adjunct and